

8

**BENCH-I**


**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.No.52/KB/2018

**Present: Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company		Uphar Conclave Pvt.Ltd & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SHASHI ARORA PETITIONER   
26/2/18

**ORDER**

Ld. Pr. CA on behalf of the petitioners is present.

Heard. Reserved for order.



(Jinan K.R.)  
Member (J)